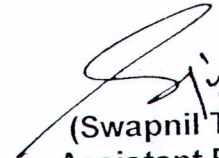


F. No 06/CESTAT/Statement/2011-CR

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-110066

Dated: 18/01/2022

Bench wise statement showing pendency, institution and disposal of appeals and stay applications with year wise break-up of appeals pending as on 01/01/2022 is circulated for information.


(Swapnil Tiwari)
Assistant Registrar

Copy to:-

1. SPS to Hon'ble President, CESTAT, New Delhi.
2. Members, CESTAT All Benches
3. Chief Commissioner (AR), CESTAT, New Delhi.
4. PS to Registrar/DRs/All A.Rs including Regional Benches.
5. Computer Section (for uploading on website) ✓
6. Office copy/Guard File



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STATEMENT SHOWING YEARWISE BREAK UP OF
PENDING APPEALS IN CESTAT, AS ON 01.01.2022.

YEARS	DELHI	MUMBAI	KOLKATTA	CHENNAI	BANG.	AHMEDBD.	ALLBD	CHD	HYD
1993	0	0	0	0	0	0	0	0	2
2000	0	1	0	0	0	0	0	0	0
2001	0	0	0	0	0	0	0	0	0
2002	0	0	0	0	1	1	0	0	1
2003	0	0	0	0	2	0	0	0	7
2004	6	0	0	0	0	0	0	0	4
2005	4	1	0	0	0	1	0	0	0
2006	15	6	0	0	0	5	0	0	0
2007	3	2	0	0	2	5	1	4	5
2008	5	5	1	0	15	2	3	7	3
2009	44	65	147	0	106	35	14	14	37
2010	45	16	199	7	470	66	14	67	17
2011	22	31	532	66	494	153	16	207	60
2012	52	460	414	93	679	465	63	292	387
2013	94	714	490	620	696	946	45	438	302
2014	146	1008	590	940	960	953	75	541	373
2015	173	971	559	1186	935	944	113	454	273
2016	263	1644	958	1175	1129	1033	103	356	477
2017	514	1602	859	1111	1025	904	122	534	564
2018	1287	2064	2322	1488	1042	1108	234	963	518
2019	1373	2180	1721	1086	399	2017	297	617	340
2020	921	1376	591	455	246	829	537	373	343
2021	2265	2401	968	701	823	1048	716	439	616
TOTAL	7232	14547	10351	8928	9024	10515	2353	5306	4329

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL

Monthly statement of E-Hearing Matters for the month of December, 2021

S. No.	Bench	No. of Applications Received	No. of Appeals Listed	No. of Appeals Disposed	Remarks
1	DELHI	33	614	50(42 order reserved)	
2	MUMBAI	0	0	0	One application received.
3	KOLKATA	44	299	207	Order Reserved-29
4	CHENNAI	11	19	yet to be listed.	NA
5	BANGALORE	50	45	11	20 Misc. applications are also disposed.
6	AHMEDABAD	7	770	84	
7	ALLAHABAD	1	0	0	
8	CHANDIGARH	58	51	9	
9	Hyderabad	15	15	0	NA

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,				
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-66				
Disposal and Institution for the month of december, 2021				
	Opening Balance	Fresh Institution/ Restored/ Remanded	Disposal	Pendency

DELHI	6885	436	89	7232
MUMBAI	14269	425	147	14547
KOLKATA	10332	226	207	10351
CHENNAI	8912	48	32	8928
BANGALORE	8998	37	11	9024
AHMEDABAD	10523	76	84	10515
ALLAHABAD	2244	118	9	2353
CHANDIGARH	5285	30	9	5306
HYDERABAD	4314	15	0	4329
TOTAL	71762	1411	588	72585

MONTHLY STATEMENT FOR THE MONTH OF DECEMBER 2021 AS ON 01/01/2021

	OPENING BALANCE						FRESH INSTITUTION						APPEAL RESTORED						RECEIVED FROM OTHER BENCHES				
	EXCISE	CUSTO	S.TAX	AD	TOTAL	STAY	EXCIS	CUSTOM	S.TAX	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	AD	TOTAL
DELHI	995	2565	3258	67	6885	0	13	369	36	16	434	0	2	0	0	0	2	0	1	1	6	0	8
MUMBAI	3869	5699	4701	0	14269	0	47	308	66	0	421	0	0	4	0	0	4	0	0	0	0	0	0
KOLKATA	3906	2580	3846	0	10332	406	28	164	34	0	226	0	0	0	0	0	0	0	0	0	0	0	0
CHENNAI	1865	3469	3578	0	8912	15	8	27	13	0	48	0	0	0	0	0	0	0	0	0	0	0	0
BANGALORE	2095	1668	5235	0	8998	10	5	1	31	0	37	0	0	0	0	0	0	0	0	0	0	0	0
AHMEDABAD	4785	2929	2809	0	10523	28	29	32	15	0	76	0	0	0	0	0	0	0	0	0	0	0	0
ALLAHABAD	632	757	855	0	2244	67	40	31	44	0	115	8	1	0	2	0	3	0	0	0	0	0	0
CHANDIGARH	2224	982	2079	0	5285	0	7	5	18	0	30	0	0	0	0	0	0	0	0	0	0	0	0
HYDERABAD	1141	983	2190	0	4314	11	4	3	8	0	15	0	0	0	0	0	0	0	0	0	0	0	0
TOTAL	21512	21632	28551	67	71762	537	181	940	265	16	1402	8	3	4	2	0	9	0	1	1	6	0	8

1 Sanctioned strength of the Members is 33 and working strength is 16 as on 01.01.2022

2 Figures may be considered as tentative and subjected to further verification.

3 Members on leave during the month of December , 2021 for 69.5 days as under. (Details shown on the basis of leave applications submitted by the Members as were available in the Administration Section, CESTAT, New Delhi.)

Note :

1 Hon'ble Justice Shri Dilip Gupta, President	Nil	11	Sh. P. Dinesha Member(Judicial)	9
2 Sh. Ashok Jindal, Member(Judicial)	2	12	Sh. Ajay Sharma Member(Judicial)	2
3 Sh. Anil Choudhary, Member (Judicial)	5.5	13	Ms. Rachna Gupta Member(Judicial)	3
4 Sh. S. K. Mohanty, Member (Judicial)	1	14	Mr. Sanjiv Srivastava Member (Technical)	5
5 Sh. Ramesh Nair, Member (Judicial)	6	15	Dr. Suvendu Kumar Pati, Member(Judicial)	5
6 Ms. Sulekha Beevi C.S., Member(Judicial)	8	16	Mr. P. Anjani Kumar, Member(Technical)	11
7 Sh. P. K. Choudhary, Member (Judicial)	2			
8 Sh. Raju, Member(Technical)	10			
9 Sh. C.J. Mathews, Member(Technical)	6			
10 Sh. P. Venkata Subba Rao Member (Tech)	4			

**TRANSFERED TO
OTHER BENCHES**

DISPOSAL

CLOSING BALANCE

STAY	EXCISE	CUSTOMS	S.TAX	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	AD	TOTAL	STAY
0	1	1	6	0	8	0	23	22	44	0	89	0	987	2912	3250	83	7232	0
0	0	0	0	0	0	0	29	67	51	0	147	0	3887	5944	4716	0	14547	0
0	0	0	0	0	0	0	86	41	80	0	207	0	3848	2703	3800	0	10351	406
0	0	0	0	0	0	0	14	13	5	0	32	0	1859	3483	3586	0	8928	15
0	0	0	0	0	0	0	5	0	6	0	11	5	2095	1669	5260	0	9024	10
0	0	0	0	0	0	0	66	10	8	0	84	1	4748	2951	2816	0	10515	27
0	0	0	0	0	0	0	5	3	1	0	9	0	668	785	900	0	2353	75
0	0	0	0	0	0	0	4	2	3	0	9	0	2227	985	2094	0	5306	0
0	0	0	0	0	0	0	0	0	0	0	0	0	1145	986	2198	0	4329	11
0	0	0	0	0	0	0	0	0	0	0	0	0	21464	22418	28620	83	72585	544
0	1	1	6	0	8	0	232	158	198	0	588	6						


(Swapnil Tiwari)
Assistant Registrar.